

अनेक राज्यों में अनेक सीमेंट संयंत्रों का अनुमोदन किया गया है, जिनमें चुनावत्थर का उपयोग होगा।

**Hindi Posts in Government Offices/  
Establishment in Cochin**

2568. SHRI A. NEELALOHITHA-DASAN NADAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the minimum number of Hindi posts required as per the Official Language Act for the implementation of Hindi as Official Language :

(b) whether all the Central Government offices and establishments of Cochin are having that minimum number of required Hindi posts;

(c) which are the offices and establishments that are not having the required minimum number of Hindi posts;

(d) the reasons for it; and

(e) steps Government propose to take to have that required minimum number of posts for these offices ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA):  
(a) There is no provision for the creation of Hindi posts in the Official Language Act, 1963.

(b) to (e) : Question does not arise.

**Formation of Hindi Implementation  
Committees in Central Government  
Establishments and Offices in Cochin**

2569. SHRI A. NEELALOHITHA-DASAN NADAR : Will the Minister of HOME AFFAIRS be pleased to state :  
(a) how many Central Government establishments and offices are there at Cochin;

(b) in how many of these offices and establishments, the Hindi Implementation Committee has been formed;

(c) the offices, where the Hindi Implementation Committee has not been formed; and

(d) the reasons for not forming the Hindi Implementation Committee in those offices ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :  
(a) In the Town Official Language Implementation Committee meetings generally representatives of all the Central Govt. offices in the Town take part. On the basis of list of participants of the Town Official Language Implementation Committee, Cochin, there are 36 Central Govt., offices in Cochin.

(b) and (c) : No such information is available with the Govt. The Official Language Implementation Committee is necessitated where there are 25 or more officials, leaving apart group 'D' employees.

(d) With reference to answers to part 'b' and 'c' above, the question does not arise.

**Production of Energy by Atomic Power  
Plants in the Country**

2570. SHRI MOHAMMAD ASRAR AHMAD :

SHRI M. RAMGOPAL REDDY : Will PRIME MINISTER be pleased to state :

(a) whether any perspective plan has been drawn up in regard to production of energy by the atomic power plants in the country;

(b) if so, the targets of production of power by atomic power plants during the next 10 or 15 years; and

(c) details of the investments proposed for the purpose ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN